

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

11. I.A. 1535/2020

IN

C.P. (IB) 3482 (MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (T)

SMT. SUCHITRA KANUPARTHI
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.12.2020**

NAME OF THE PARTIES: Girish Juneja, RP,
In the matter of
Oriental Bank of Commerce
V/s
Reliable Paper (India) Ltd.

SECTION 19(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Due to technical glitch, the matter is adjourned to 13.01.2021.

Sd/-
RAJESH SHARMA
Member (Technical)
/NP/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)